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**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



CP(IB) 63/7/NCLT/AHM/2018

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2018**

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phonix Trust FY 14-9)
V/s.
Doshion Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME(CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	es Ashish c Doshi	PCS	Applicant	
2.	Shashikant Shukla	Advocate	Respondent [Doshion]	
3.	Rushabh Munshaw	Advocate	Respondent	

ORDER

PCS Mr. Ashish Doshi is present Financial Creditor/Petitioner. Advocate Mr. Shashikant Shukla with Advocate Mr. Rushabh Munshaw are present for Respondent.

The Learned lawyer appearing on behalf of the Respondent submitted that a negotiation is going on between the parties, but amount offered by the respondent is not agreeable to the petitioner. Hence, respondent seek some more time for the settlement.

Prayer is allowed.

List the matter on 06.07.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 4th day of July, 2018.